## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE €UM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose             | Section | Name of the Parties M/s. / Mr.                              |
|-------------------------|----------|---------------------|---------|---|
| CP No.174/<br>2017      | -        | For compl-<br>iance | 211     | Schneider Electric IT Business India<br>Pvt. Ltd. & Another |

| SL. | NAME (IN CAPITAL) |                        | SIGNATURE |  |
|-----|-------------------|------------------------|-----------|--|
| NO. | & PHONE NUMBER    | REPRESENTATION TO WHOM |           |  |

DEVIKA

All Applicants to hoth W 9620698482.

## ORDER

Orders complied. Final orders pronounced vide separate order.

Member (T)

Member (J)